

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. *216
TO BE ANSWERED ON 02.01.2018**

OUTSTANDING/PENDING AMOUNT OF SCHOLARSHIP

***216. SHRI NAGENDRA KUMAR PRADHAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of students belonging to Scheduled Castes (SCs) who have not received the scholarships during the last three years and the current year, State/ UT-wise;
- (b) the outstanding/pending amount of scholarships for reimbursement along with the reasons therefor, State/UT-wise; and
- (c) the time by which the outstanding/ pending amount of scholarships are likely to be released by the Government?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (c): A Statement is laid on the Table of the House.

Statement in answer to parts (a) to (c) of the Lok Sabha Starred Question No. 216 for 2.01.2018 by Shri Nagendra Kumar Pradhan regarding Outstanding/Pending Amount of Scholarship.

(a) to (c): Government releases funds to States under the following centrally sponsored scholarship schemes for Scheduled Caste (SC) students;

- (i) Pre-Matric Scholarship to SC Students studying in classes IX and X.
- (ii) Post- Matric Scholarship to SC students

All the Scheduled Caste students with annual family income of Rs. 2.5 lakh are covered for scholarship under both the scheme. Central Government releases due Central Assistance (CA) in full to the States/UTs under Pre-matric Scholarship Schemes for SC students after the receipt of complete proposal.

Under Post Matric Scholarship Scheme for SC students (PMS-SC), which is an open ended scheme with no limit on the number of eligible beneficiaries and amount of tuition fees that can be charged by the Educational Institutions. It has not been possible for the Central Government to release the entire due central assistance to the States/UTs with respect to PMS(SC) due to inadequate allocation. The details of estimated outstanding/pending amount for Post matric Scholarship as on 28.12.2017 is attached at Annexure. The Central Assistance towards outstanding arrear/pending amount is considered for release to States/UTs time to time after receipt of complete proposal alongwith Utilization Certificate, audited expenditure etc and based on availability of funds.

Annexure

(Annexure referred to in reply to the part (a to c) of the Lok Sabha starred Question No. 216 for answer on 2.1.2018)

Details of estimated outstanding/pending amount of Central Assistance under Post matric Scholarship Scheme to SC students as on 28.12.2017

S.No.	State/UTs	Outstanding/pending amount (Rs in lakh)
1	Andhra Pradesh	23732.06
2	Assam	760.00
3	Bihar	7585.46
4	Chandigarh	491.17
5	Chhattisgarh	2467.25
6	Daman & Diu	17.35
7	Delhi	NR
8	Goa	21.95
9	Gujarat	18065.94
10	Haryana	1777.27
11	Himachal Pradesh	7585.48
12	Jammu & Kashmir	1139.15
13	Jharkhand	892.96
14	Karnataka	13079.88
15	Kerala	6783.39
16	Madhya Pradesh	11809.86
17	Maharashtra	143392.17
18	Manipur	0.00
19	Meghalaya	7.06
20	Odisha	18290.31
21	Punjab	83524.90
22	Puducherry	NR
23	Rajasthan	21307.04
24	Sikkim	0.00
25	Tamil Nadu	154756.15
26	Telangana	16015.90
27	Tripura	0.00
28	Uttar Pradesh	149030.33
29	Uttarakhand	6353.46
30	West Bengal	14312.49
	Total	703198.98

NR-not reported